

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511
IB-437/ND/2020

IN THE MATTER OF:

Brandbaron Marketing Pvt Ltd

V/s

Times Internet Ltd

...Applicant

...Respondent

SECTION

U/s Sec.9 IBC

Order delivered on 28.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Shyam Sundar Bhagat

For the Respondent :

ORDER

On the request of Ld. Proxy counsel for the applicant, list the matter on **18.03.2021**. No further adjournment will be given on any ground.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)